



# In The High Court of Manipur at Imphal

[CAUSELIST FOR THURSDAY, THE 11<sup>TH</sup> OCTOBER, 2018]

COURT SITS FROM 10.30 A.M. TO 1.15 P.M. :: 2.00 P.M. TO 4.15 P.M.

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 2

BEFORE

HON'BLE MR JUSTICE N KOTISWAR SINGH

HON'BLE MR JUSTICE KH NOBIN SINGH

DAILY

Sl. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<b><u>ADMISSION PIL</u></b>				
1)	PIL/2/2015 TO KEEP NH-102 OPEN THROUGHOUT DAY & NIGHT FIXED	TH KUMARJIT SINGH <b>Vs</b> UNION OF INDIA AND ORS	A ROMENKUMAR AMICUS CURIAE MS. L REBIKA MS. TH PREMLATA MR. M RAKESH MR. L SEVANANDA SHARMA MR. KHAIDEM MANI	AG MR. RS REISANG, SR.GA MR S SURESH, ASG MR S SAMARJEET CGC MR. S RUPACHANDRA, ASG GA
2)	<b>With</b> MC(PIL)/22/2017 TO KEEP NH-102 OPEN THROUGHOUT DAY & NIGHT FIXED	THE UNION OF INDIA <b>Vs</b> SHRI THOKCHOM KUMARJIT SINGH	MR S SAMARJEET CGC	MR. P TAMPHAMANI
<b><u>ADMISSION</u></b>				
3)	W.P.(CrI.)/15/2018 TO QUASH DETENTION AND PAY COMPENSATION FOR DETENTION ON MENTION	MD. MASLE @ MASLEUDDIN ALIAS HAJI BASIRUDDIN <b>Vs</b> STATE OF MANIPUR	MR. TH JUGINDRO	MR S SURESH, ASG GA

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|----|---|---|---|--|
| 4) | PIL/49/2018                             | SHRI CHONGTHAM NIMAI SINGH<br><b>Vs</b><br>THE UNION OF INDIA                                   | SYED MURTAZA AHMED<br>M PUNAM DEVI<br>L SUMILA DEVI<br>A JANKINATH<br>MS MC<br>LINTHOINGAMBEE<br>MS S LINTHOINGAMBA<br>MR. N JOTENDRO | MR. P TAMPHAMANI<br>MR. BP SAHU<br>AG<br>MR. S GUNABANTA<br>MR. A MOHENDRO<br>MR. M HEMCHANDRA<br>MR JUNO REHAMAN<br>MD HAFIJUR<br>MR TH HENBA<br>RUKKYA<br>RONITA<br>MR. TH MODHU<br>MR. N DAVID<br>MR. A SACHIKUMAR<br>MR B ROSHIKUMAR<br>MR. E LOKESHORE<br>MR L OMESHWAR<br>MR. AJOY PEBAM<br>MR S SURESH, ASG |
| 5) | WP(C)/75/2018<br>WITH PIL 48/2017 (D/C) | RAJABOR SHANOI<br><b>Vs</b><br>STATE OF MANIPUR   | MR. R DANIEL  | ADDL GA  |
| 6) | WP(C)/825/2018                          | PROF. ADYA PRASAD PANDEY, VICE CHANCELLOR MANIPUR UNIVERSITY<br><b>Vs</b><br>THE UNION OF INDIA | MR. AJOY PEBAM<br>MR. A MOHENDRO<br>DR NEELA GOKHALE  | MR. BP SAHU<br>MR. TAMPHAMANI<br>MR S SURESH, ASG<br>MR. H DEBENDRA, GA<br>MR. HS PAONAM<br>MS H KUNJESHORI<br>MS. N SAVITRI<br>MR. N IBOTOMBI<br>MR. A ROMMEL<br>XXX  |

**ORDER**

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|----|--|---|--------------|----|
| 7) | WP(C)/517/2013<br>WITH ENQUIRY REPORT                | DOMNENG TOUTHANG<br><b>Vs</b><br>STATE OF MANIPUR AND ORS | MR. R DANIEL | GA |
| 8) | <b>With</b><br>WP(C)/284/2013<br>WITH ENQUIRY REPORT | NENGNEIKIM<br><b>Vs</b><br>STATE OF MANIPUR AND 4 ORS     |              |    |

**HEARING PIL**

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|----|--|--|---------------------------------------|-------------------------------|
| 9) | PIL/11/2018<br>TO INVESTIGATE CASES RELATING TO CRIME AGAINST WOMEN EFFECTIVELY. | IN RE PROPER, EFFECTIVE AND TIMELY INVESTIGATION OF CASES RELATING TO CRIME AGAINST WOMEN<br><b>Vs</b><br>STATE OF MANIPUR | MS AYANGLEIMA<br>AMICUS CURIAE<br>XXX | MR. P TAMPHAMANI<br>AG<br>XXX |
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THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. L GUNINDRO 01-10-2018 To 16-10-2018
- 2) MR. A JAGJIT 05-10-2018 To 16-10-2018
- 3) MR. P TOMCHA 10-10-2018 To 13-10-2018

**(R.K. MEMCHA DEVI)  
REGISTRAR (JUDL.)**